

1	2	3
MANIPUR		
13.	Construction of Nunghar—Chingai Road	89.06
14.	Construction of Gamnon Chanur Road	89.02
15.	Construction of Senapati-Chamber Road	78.04
ORISSA		
16.	Construction of road from Phulkone to Sansorapally in Koraput District	98.00
17.	Improvements of road from Kuli to Andhra Pradesh Border in Koraput District	98.44
RAJASTHAN		
18.	Metalling and Black topping Kalingar-Kushalgarh Road in Banswara District and construction of 3 bridges	51.26
TAMIL NADU		
19.	Metalling and Black Topping Vellimalai Parigam Road in South Arcot District.	45.00

		Total : 1353.90

Representation from Scheduled Castes Welfare Association New Delhi

4911. SHRI S.L. MURMU : Will the Minister of EDUCATION be pleased to refer to the reply given to part (b) and (c) of USQ. No. 4576-B on 23 August, 1984 and state :

(a) whether the matter has since been considered by Government ;

(b) if so, the result thereof ; and

(c) if not, the reasons for delay in taking the decision and whom it is likely to be finally decided ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Yes, Sir.

(b) Ministry of Home Affairs to whom the matter was referred, has agreed in principal to the enhancement of pre-matric scholarship for SC & ST from Rs. 30/- p.a. to Rs. 90/- p.a. and also to the upward revision of income limits from the existing Rs. 6,000/- per year to Rs. 15,000/- per year. The Delhi Administration has been requested by the Ministry of Home Affairs

to submit to that Ministry the necessary proposals including budgetary requirements for 1985-86.

(c) Does not arise.

[Translation]

Doubling the Reservation Quota for Barmer and Balotra and more coaches in Barmer-Agra Fort Express

4912. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state :

(a) whether the reservation quota of sleepers for Barmer and Balotra in second class Two-tier and Three-tier coaches of Barmer-Agra Fort Express is quite inadequate and needs at least to be doubled ;

(b) whether there is also a need for two additional coaches in that train in view of the number of passengers ; and

(c) if so, the time by which adequate arrangements in this regard are likely to be made for the convenience of the passengers ?